

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.04.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2339 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Swati Spentose Private Limited Vs. Shreerandal Interchem Pvt. Ltd.	Pulkit Kapoor
2.	I.A. No. 2340 & 2341 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ebony Estates Private Limited Vs. Luna Apparels Private Limited & Ors.	Rubina Khan
3.	I.A. No. 2344 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sunil Kumar Trivedi & Anr. Vs. Santanu T Ray & Ors.	Rishabh Kumar
4.	I.A. No. 2366 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 1966 of 2025	Amar Kumar Jhunjunwala Vs. Burdwan Kraft Board LLP and Anr.	Divyanshu Rai

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Assistant Registrar